

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

1131/252/ND/2018

**IN THE MATTER OF:**  
Govind Radhe Real Estate Pvt. Ltd.

...PETITIONER

Vs.

...RESPONDENT

ROC

**Section**  
Under Section 252 of Companies Act, 2013

**Order delivered on 06.08.2019**

**Coram:**

Shri. P.S.N. Prasad,  
Hon'ble Member (Judicial)  
Dr. V.K. Subburaj,  
Hon'ble Member (Technical)

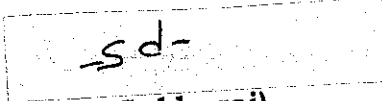
For the Petitioner/applicant  
For the Respondent

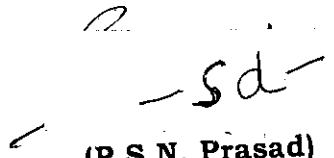
: Mr. Sarvesh Bhardwaj, Adv.  
: Mr. Yadubhushana Rao- AROC

**ORDER**

Heard the counsel for appellant as well as AROC. The appellant's counsel is advised to file short affidavit clearly denoting the working progress before the next date of hearing.

Post the matter to 20.08.2019.

  
(V.K. Subburaj)  
Member (Technical)

  
(P.S.N. Prasad)  
Member (Judicial)

HK